



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली
(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Mar/202223/34

DATED: 28/03/2023

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Mar/202223/34 dated 28/03/2023 of Norms Committee - V for the year 2022-23 was held on 28/03/2023 under the Chairmanship of Sh. Jai Pal, Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives | Department |
|-------|---|----------------------|
| 1 | Manoj Kumar Meena, Deputy Director | DGFT(HQ) |
| 2 | Sanjay Kumar, Sr. Secretariate Assistant(SSA) | DGFT(HQ) |
| 3 | Kuldeep singh , Asst. Director-1 | O/o DC(MSME) |
| 4 | Ram Asrey Lal, Technical Consultant | Ministry of Commerce |

Case Details and Decision(s):

| Case No. | 1 / NC/5/MEET/Mar/202223/34 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---------------------------------|------------------|------------------------|------|-------------|------------------|---------------|------|------------------------------|-----------------|---|--------|------------------|--|---------------------|--|--|--|--|--|--|--|---------------|------|---------------------------------|-----------------|---|--------|------------------|--|---|--|--|--|
| Case Status | Case Approved | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Party Name | CHELSEA MILLS LLP | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| HQ File Number | HQRNORM APPLY 00006721AM23 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| RA File Number | NA | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Licence No and Date | NA | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Norms Committee Decision: | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| <p>M/s. CHELSEA MILLS LLP vide their application dated 03.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:</p> <p>under:</p> <table><thead><tr><th>Details of Export List</th><th>Qty.</th><th>import item</th><th>Qty. Recommended</th></tr></thead><tbody><tr><td>EP NO - 320 C</td><td>6979</td><td>100% COTTON WVN DENIM FABRIC</td><td>1.46 Sq. Mtr/Pc</td></tr><tr><td>100% Cotton WVN Denim Infants & Boys Long Sleeve Shirts</td><td>(NOS.)</td><td>(GSM: 285+/-10%)</td><td></td></tr><tr><td>(Style No - 779461)</td><td></td><td></td><td></td></tr><tr><td>Made Of 100% Cotton WVN Denim Fabric (GSM = 258+/-10%)</td><td></td><td></td><td></td></tr><tr><td>EP NO - 321 C</td><td>4951</td><td>100 PCT COTTON WVN DENIM FABRIC</td><td>1.55 Sq. Mtr/Pc</td></tr><tr><td>100% Cotton WVN Denim Infants & Boys Long Sleeve Shirts</td><td>(NOS.)</td><td>(GSM: 285+/-10%)</td><td></td></tr><tr><td>(Style No - 779622) Made Of 100 % Cotton WVN Denim Fabric (GSM = 258+/-10%)</td><td></td><td></td><td></td></tr></tbody></table> <p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | | | | Details of Export List | Qty. | import item | Qty. Recommended | EP NO - 320 C | 6979 | 100% COTTON WVN DENIM FABRIC | 1.46 Sq. Mtr/Pc | 100% Cotton WVN Denim Infants & Boys Long Sleeve Shirts | (NOS.) | (GSM: 285+/-10%) | | (Style No - 779461) | | | | Made Of 100% Cotton WVN Denim Fabric (GSM = 258+/-10%) | | | | EP NO - 321 C | 4951 | 100 PCT COTTON WVN DENIM FABRIC | 1.55 Sq. Mtr/Pc | 100% Cotton WVN Denim Infants & Boys Long Sleeve Shirts | (NOS.) | (GSM: 285+/-10%) | | (Style No - 779622) Made Of 100 % Cotton WVN Denim Fabric (GSM = 258+/-10%) | | | |
| Details of Export List | Qty. | import item | Qty. Recommended | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| EP NO - 320 C | 6979 | 100% COTTON WVN DENIM FABRIC | 1.46 Sq. Mtr/Pc | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 100% Cotton WVN Denim Infants & Boys Long Sleeve Shirts | (NOS.) | (GSM: 285+/-10%) | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| (Style No - 779461) | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Made Of 100% Cotton WVN Denim Fabric (GSM = 258+/-10%) | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| EP NO - 321 C | 4951 | 100 PCT COTTON WVN DENIM FABRIC | 1.55 Sq. Mtr/Pc | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 100% Cotton WVN Denim Infants & Boys Long Sleeve Shirts | (NOS.) | (GSM: 285+/-10%) | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| (Style No - 779622) Made Of 100 % Cotton WVN Denim Fabric (GSM = 258+/-10%) | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |

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| Case No. | 2 / NC/5/MEET/Mar/202223/34 |
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| Case Status | Case Approved | | | | | | | | |
|--|---|--|------------------|------------------------|------------------|---|--------------------|--|-----------------|
| Party Name | SHAHI EXPORTS PRIVATE LIMITED | | | | | | | | |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 | | | | | | | | |
| HQ File Number | HQRNORM APPLY 00006804AM23 | | | | | | | | |
| RA File Number | NA | | | | | | | | |
| Licence No and Date | NA | | | | | | | | |
| <p>Norms Committee Decision:</p> <p>M/s. Shahi Exports Private Limited vide their application dated 08.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:</p> <table border="1"> <thead> <tr> <th>Details of Export List</th><th>Qty.</th><th>Details of import item</th><th>Qty. Recommended</th></tr> </thead> <tbody> <tr> <td> Mens Shacket (Style No.J30J323962) Made of 100% Polyester Dyed Woven Fabric GSM 229 </td><td> 4926 (NOS.) </td><td> 100% Polyester Dyed Woven Fabric GSM 229 </td><td> 3.09 Sq. Mtr/pc </td></tr> </tbody> </table> <p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | | Details of Export List | Qty. | Details of import item | Qty. Recommended | Mens Shacket (Style No.J30J323962) Made of 100% Polyester Dyed Woven Fabric GSM 229 | 4926 (NOS.) | 100% Polyester Dyed Woven Fabric GSM 229 | 3.09 Sq. Mtr/pc |
| Details of Export List | Qty. | Details of import item | Qty. Recommended | | | | | | |
| Mens Shacket (Style No.J30J323962) Made of 100% Polyester Dyed Woven Fabric GSM 229 | 4926 (NOS.) | 100% Polyester Dyed Woven Fabric GSM 229 | 3.09 Sq. Mtr/pc | | | | | | |

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| Case No. | 3 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 |
| HQ File Number | HQRNORM APPLY 00006809AM23 |
| RA File Number | NA |
| Licence No and Date | NA |
| <p>Norms Committee Decision:</p> <p>M/s. Shahi Exports Private Limited vide their application dated 08.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant</p> | |

papers and based on recommendation of technical authority, decided to approve the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|---|-----------------|---|------------------|
| Boys Trouser (Style No.311980) Made of 100% Polyester Dyed Woven Fabric GSM 125 | 42910 (NOS.) | 100% Polyester Dyed Woven Fabric GSM 125 | 1.52 Sq. Mtr/Pc |

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

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|-------------------------|---|
| Case No. | 4 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 |
| HQ File Number | HQRNORM APPLY 00006936AM23 |
| RA File Number | NA |
| Licence No and Date | NA |

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 13.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|--|----------------|---|------------------|
| Ladies Trouser (Style No.WV13D120) Made of 67% Cotton 31% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 314 | 4605 (NOS.) | 67% Cotton 31% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 314 | 2.57 Sq. Mtr/Pc |

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 5 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Deferred |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 |
| HQ File Number | HQRNORM APPLY 00006977AM23 |
| RA File Number | NA |
| Licence No and Date | NA |
| <p>Norms Committee Decision:</p> <p>M/s. Shahi Exports Private Limited vide their application dated 15.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that the firm has claimed 2.52 sq. Mtr/pc and 2.57 Sq. Mtr/pc for ladies wide leg trousers. The measurement does not justify the quantity of inputs claimed. Therefore, the committee decided to ask the firm to furnish proper supporting documents i.e. CAD. Image and measurement chart.</p> <p>The case stands deferred.</p> | |

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| Case No. | 6 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Deferred |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 |
| HQ File Number | HQRNORM APPLY 00006978AM23 |
| RA File Number | NA |
| Licence No and Date | NA |
| <p>Norms Committee Decision:</p> <p>M/s. Shahi Exports Private Limited vide their application dated 15.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that the firm has claimed 2.39 sq. Mtr/pc and 2.41 Sq. Mtr/pc for ladies wide leg trousers. The measurement does not justify the quantity of inputs claimed. Therefore, the committee decided to ask the firm to furnish proper supporting documents i.e. CAD. Image and measurement chart.</p> | |

The case stands deferred.

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| Case No. | 7 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Withdrawn |
| Party Name | AFFLATUS INTERNATIONAL |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 |
| HQ File Number | HQRNORM APPLY 00007023AM23 |
| RA File Number | NA |
| Licence No and Date | NA |
| <p>Norms Committee Decision:</p> <p>M/s. AFFLATUS INTERNATIONAL vide their email dated 20.03.2023 has requested for not to fix the norms for HQ file no- HQRNORMAPPLY00007023AM23 under Special Advance Authorization scheme. The Committee considered the case as per agenda and decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 8 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Withdrawn |
| Party Name | AFFLATUS INTERNATIONAL |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 |
| HQ File Number | HQRNORM APPLY 00007023AM23 |
| RA File Number | NA |
| Licence No and Date | NA |
| <p>Norms Committee Decision:</p> <p>M/s. AFFLATUS INTERNATIONAL vide their email dated 20.03.2023 has requested for not to fix the norms for HQ file no- HQRNORMAPPLY00007023AM23 under Special Advance Authorization scheme. The Committee considered the case as per agenda and decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | |

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| Case No. | 9 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Approved |
| Party Name | GOKALDAS EXPORTS LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 |
| HQ File Number | HQRNORM APPLY 00007054AM23 |
| RA File Number | NA |
| Licence No and Date | NA |

Norms Committee Decision:

M/s. Gokaldas Exports Limited vide their application dated 18.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|---|-----------------|---|------------------|
| Padded Belted Jacket (Women) With Lining And Polywadding, Made Up Of 100% Polyester, GSM 252, STYLE No : D13602 | 10000 (NOS.) | 100% Polyester Twill Woven Fabric, Width 57 Inches GSM 252 | 3.85 Sq. Mtr/Pc |
| | | 100% Polyester Twill Lining Fabric, Width 58 Inches GSM 74. | 2.442 Sq. Mtr/Pc |

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 10 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Approved |
| Party Name | GOKALDAS EXPORTS LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 |
| HQ File Number | HQRNORM APPLY 00007058AM23 |
| RA File Number | NA |

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| Licence No and Date | NA | | |
| Norms Committee Decision: | | | |
| M/s. Gokaldas Exports Limited vide their application dated 18.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under: | | | |
| Details of Export List | Qty. | Details of import item | Qty. Recommended |
| Foot Ball Play Training Pants (Men), Made Up Of 100% Polyester Knitted Fabric, GSM220, Style No : 657837 | 20000 (NOS.) | 100% Recycle Polyester Knitted Tricot Fabric, Width 60 Inches, GSM 220 | 2.236 Sq. Mtr/Pc |
| | | 100% Recycled Polyester Knitted Tricot Lining Fabric, Width 60 Inches, GSM 90 | 0.204 Sq. Mtr/Pc |
| | | 100% Polyester Mesh Knitted Lining Fabric, Width 64 Inches, GSM 110 | 0.065 Sq. Mtr/Pc |
| Foot Ball Play 3/4 Pants (Men) Made Up Of 100% Polyester Knitted Fabric , GSM 220, Style No : 657838 | 15000 (NOS.) | 100% Recycle Polyester Knitted Tricot Fabric, Width 60 Inches, GSM 220 | 1.669 Sq. Mtr/Pc |
| | | 100% Recycled Polyester Knitted Tricot Lining Fabric, Width 60 Inches, GSM 90 | 0.193 Sq. Mtr/Pc |
| | | 100% Polyester Mesh Knitted Lining Fabric, Width 64 Inches, GSM 110 | 0.041 Sq. Mtr/Pc |
| Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill. | | | |
| RA concerned may take necessary action subject to compliance of other usual conditions. | | | |

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| Case No. | 11 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Approved |

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| Party Name | SHAHI EXPORTS PRIVATE LIMITED | | |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 | | |
| HQ File Number | HQRNORM APPLY 00007069AM23 | | |
| RA File Number | NA | | |
| Licence No and Date | NA | | |
| Norms Committee Decision: | | | |
| <p>M/s. Shahi Exports Private Limited vide their application dated 20.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:</p> | | | |
| Details of Export List | Qty. | Details of import item | Qty. Recommended |
| Babies Jacket (Style No.GE32W700KW1MIN) Made of 70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 332 | 770 (NOS.) | 70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 332 | 1.12 Sq. Mtr/Pc |
| <p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | | | |

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| Case No. | 12 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 |
| HQ File Number | HQRNORM APPLY 00007074AM23 |
| RA File Number | NA |
| Licence No and Date | NA |
| Norms Committee Decision: | |
| <p>M/s. Shahi Exports Private Limited vide their application dated 20.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:</p> | |

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|---|----------------|---|------------------|
| Girls Jacket (Style No.GE32W700GW1MIN) Made of 70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 332 | 8700 (NOS.) | 70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 332 | 1.40 Sq. Mtr/Pc |

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No. | 13 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Approved |
| Party Name | AFFLATUS INTERNATIONAL |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 |
| HQ File Number | HQRNORM APPLY 00007075AM23 |
| RA File Number | NA |
| Licence No and Date | NA |

Norms Committee Decision:

M/s. AFFLATUS INTERNATIONAL vide their application dated 20.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

| Sl.No. | Details of Export List | Qty. | Details of import item | Qty. Recommended |
|--------|---|----------------|---|-------------------|
| 1 | Girls Shirt (Full Sleeve) Made Of 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 136(+/-10%) Style No. 980725 | 2415 (NOS.) | 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 136(+/-10%) | 3776 (SQM) |
| 2 | Girls Dress | 1050 | 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 136(+/-10%) | 2204 |

| | | | | |
|---|--|----------------|---|---------------|
| | Made Of 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 136(+/-10%) Style No. 980730 | (NOS.) | | (SQM) |
| 3 | Girls Dress Made Of 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160(+/-10%) Style No. 980730 | 1995 (NOS.) | 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160(+/-10%) | 4188 (SQM) |
| 4 | Girls Jump Suits Made Of 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160 (+/-10%) Style No. 980729 | 2835 (NOS.) | 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160 (+/-10%) | 7265 (SQM) |
| 5 | Girls Shirt (Full Sleeve) Made Of 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160 (+/-10%) Style No. 980731 | 1050 (NOS.) | 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160 (+/-10%) | 1946 (SQM) |
| 6 | Girls Shirt (Full Sleeve) Made Of 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160 (+/-10%) Style No. 980731 | 2068 (NOS.) | 100% Cotton BCI Corduroy Dyed Woven Fabric GSM 160 (+/-10%) | 3832 (SQM) |
| <p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | | | | |

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| Case No. | 14 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |

| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 | | | | | | | | | | |
|---|---|--|------------------|------------------------|------|------------------------|------------------|--|--------------------|--|-----------------|
| HQ File Number | HQRNORM APPLY 00007104AM23 | | | | | | | | | | |
| RA File Number | NA | | | | | | | | | | |
| Licence No and Date | NA | | | | | | | | | | |
| Norms Committee Decision: | | | | | | | | | | | |
| <p>M/s. Shahi Exports Private Limited vide their application dated 21.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:</p> | | | | | | | | | | | |
| | | | | | | | | | | | |
| <table><tr><th>Details of Export List</th><th>Qty.</th><th>Details of import item</th><th>Qty. Recommended</th></tr><tr><td>GIRLS DRESS (STYLE NO. FAGWD00091HD23) Made Of 100% Polyester Woven Printed Fabric Gsm 100 (Tolerance + Or - 10%)</td><td>6702 (NOS.)</td><td>100% Polyester Woven Printed Fabric Gsm 100 (Tolerance + Or - 10%)</td><td>2.60 Sq. Mtr/Pc</td></tr></table> | | | | Details of Export List | Qty. | Details of import item | Qty. Recommended | GIRLS DRESS (STYLE NO. FAGWD00091HD23) Made Of 100% Polyester Woven Printed Fabric Gsm 100 (Tolerance + Or - 10%) | 6702 (NOS.) | 100% Polyester Woven Printed Fabric Gsm 100 (Tolerance + Or - 10%) | 2.60 Sq. Mtr/Pc |
| Details of Export List | Qty. | Details of import item | Qty. Recommended | | | | | | | | |
| GIRLS DRESS (STYLE NO. FAGWD00091HD23) Made Of 100% Polyester Woven Printed Fabric Gsm 100 (Tolerance + Or - 10%) | 6702 (NOS.) | 100% Polyester Woven Printed Fabric Gsm 100 (Tolerance + Or - 10%) | 2.60 Sq. Mtr/Pc | | | | | | | | |
| <p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> | | | | | | | | | | | |
| <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | | | | | | | | | | | |

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| Case No. | 15 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Deferred |
| Party Name | THE BRINELL CLOTHING INC. |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 |
| HQ File Number | HQRNORM APPLY 00007139AM23 |
| RA File Number | NA |
| Licence No and Date | NA |
| Norms Committee Decision: | |
| <p>M/s. The Brinell Clothing INC vide their application dated 22.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the following:</p> | |

1. CAD mentioning width/ length and number of bundles.
2. Legible copy of Measurement chart.
3. The garment looks like a normal full sleeve shirt with quilting. Applicant to justify very high claim over SION of full sleeve men's shirt.

The case stands deferred.

| | |
|-------------------------|---|
| Case No. | 16 / NC/5/MEET/Mar/202223/34 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Mar/ 202223/ 34 and 28/03/2023 |
| HQ File Number | HQRNORM REVIW00006776AM23 |
| RA File Number | NA |
| Licence No and Date | NA |

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 28.12.2022 has requested for re-fixation of norms under Special Advance Authorization scheme of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to re-fix the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|--|-----------------|---|------------------|
| Girls Trouser (Style No.730873) Made of 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387 | 13815 (NOS.) | 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387 | 1.45 Sq. Mtr/Pc |

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

